

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Smt.P.Ragini, District Judge

Sub :- Estt - District Court, Kozhikode - Transfer and posting of staff members - Orders - Issued.

ORDER NO. A1- 22/2022

Kozhikode, Dated :28.05.2022

Due to administrative exigencies the following Order of transfer and posting of staff members are issued.

1. Sri.M.P.Abdulla (PEN 585886) Senior Clerk, District Court, Kozhikode is transferred and posted as such to Addl District Court- IV , Kozhikode Vice SI No 2.
2. Sri.Vineeth.V.S (PEN 623151) Clerk, Addl District Court-IV ,Kozhikode is transferred and posted as such to Addl District Court-V ,Kozhikode in the existing vacancy.
3. Sri.Rakesh.N.V (PEN869996) Office Attendant, Addl District Court-V , Kozhikode is transferred and posted as such to Addl District Court-I ,Kozhikode Vice SI No 4.
4. Sri.Jineesh.V.K (PEN 913844) Office Attendant, Addl District Court-I ,Kozhikode is transferred and posted as such to Addl District Court-V ,Kozhikode Vice SI No 3.

The incumbents are not entitled for joining time.

Sd/-
DISTRICT JUDGE

To

- 1.The Addl District Judge-I,IV/III,Kozhikode.

copy to

1. The Court Manager, District Court, Kozhikode.
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Supdts. II/III/ IV, DSA, District Court, Kozhikode.
4. The Secretary, KCJSO, District Committee, Kozhikode.
5. The Secretary, KDJECCS Ltd. Kozhikode.
6. The File.
7. The Proceedings file.

// True Copy / Forwarded / By Order //


Sheristadar